# RESUME OF WORK DONE BY LOK SABHA

# THIRD LOK SABHA—TWELFTH SESSION

16th August to 24th September, 1965



LOK SABHA SECRETARIAT NEWDELHI

### LOK SABHA SECRETARIAT

# Resume' of work done by Lok Sabha during the Twelfth Session of Third Lok Sabha.

Period of Session

16th August to 24th September, 1965.

Number of sittings .

29

Number of sitting hours

177 hours and 52 minutes.

#### 2. ADJOURNMENT MOTIONS

Notices received

36

Brought before the House .

20

Consent given by the Speaker but

leave not granted by the House

20

Admitted and discussed

Consent withheld

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#### 3. BILLS

#### A. GOVERNMENT BILLS

#### (i) Introduced:

- (1) The Hindu Religious Endowments Bill, 1965.
- (2) The Khuda Bakhsh Oriental Public Library Bill, 1965.
- (3) The Aligarh Muslim University (Amendment) Bill, 1965.
- (4) The Payment of Bonus Bill, 1965.

- (5) The Employees' State Insurance (Amendment) Bill, 1965.
- (6) The Finance (No. 2) Bill, 1965.
- (7) The Indian Works of Defence (Amendment) Bill, 1965.
- (8) The Government (Liability in Tort) Bill, 1965.
- (9) The Life Insurance Corporation (Amendment) Bill, 1965.
- (10) The Kerala Appropriation (No. 3) Bill, 1965.
- (11) The Kerala Appropriation (No. 4) Bill, 1965.
- (12) The Appropriation (No. 3) Bill, 1965.
- (13) The Appropriation (No. 4) Bill, 1965.
- (14) The Appropriation (Railways) No. 3 Bill, 1965.
- (15) The Appropriation (Railways) No. 4 Bill, 1965.
- (16) The Goa, Daman and Diu (Absorbed Employees) Bill, 1965.
- (17) The Patents Bill, 1965.
- (18) The Railways (Employment of members of the Armed Forces) .......
  Bill. 1965.
- (19) The Coal Mines Labour Welfare Fund Bill, 1965.

#### (ii) Bills passed by Rajya Sabha and laid on the Table:

- (1) The Industrial Disputes (Amendment) Bill, 1965.
- (2) The Press Council Bill, 1965.
- (3) The Goa, Daman and Diu (Extension of the Code of Civil Procedure and the Arbitration Act) Bill, 1965.

#### (iii) Referred to Joint Committee :

The Judges (Inquiry) Bill, 1964.

#### (iv) Joint Committee-Motion for concurrence adopted :

The Jawaharlal Nehru University Bill, 1964.

#### (v) Joint Committee-Evidence on Bill laid on the Table :

Joint Committee on the Banaras Hindu University (Amendment) Bill, 1964.

#### (vi) Report of Joint Committee laid on the Table :

The Banaras Hindu University (Amendment) Bill, 1964.

#### (vii) Bills passed:

 The Banking Laws (Application to Co-operative Societies) Bill. 1965.

- \*(2) The Companies (Amendment) Bill, 1965.
- (3) The Aligarh Muslim University (Amendment) Bill, 1965.
- (4) The Finance (No. 2) Bill, 1965.
- (5) The Payment of Bonus Bill, 1965.
- (6) The Union Territories (Direct Election to the House of the People) Bill, 1965.
- (7) The Insurance (Amendment) Bill, 1965.
- (8) The Delhi Motor Vehicles Taxation (Amendment) Bill, 1965.
- (9) The Delhi Land Reforms (Amendment) Bill, 1965.
- (10) The Press and Registration of Books (Amendment) Bill, 1965, as passed by Rajya Sabha.
- (11) The Life Insurance Corporation (Amendment) Bill, 1965.
- (12) The Goal Mines Provident Fund and Bonus Schemes (Amendment) Bill, 1965.
- (13) The Kerala Appropriation (No. 3) Bill, 1965.
- (14) The Kerala Appropriation (No. 4) Bill, 1965.
- (15) The Appropriation (No. 3) Bill, 1965.
- (16) The Appropriation (No. 4) Bill, 1965.
- (17) The Appropriation (Railways) No. 3 Bill, 1965.
- (18) The Appropriation (Railways) No. 4 Bill, 1965.
- (19) The Cardamom Bill, 1965.
- (20) The Seamen's Provident Fund Bill, 1965.
- (21) The Employees' Provident Funds (Amendment) Bill, 1965, as passed by Rajya Sabha.
- (22) The Indian Works of Defence (Amendment) Bill, 1965.
- (23) The Goa, Daman and Diu (Extension of the Gode of Civil Procedure and the Arbitration Act) Bill, 1965, as passed by Rajya Sabha.

#### (viii) Bill returned by Rajya Sabha with amendments and laid on the Table :

- (1) The Gold (Control) Bill, 1965.
- (2) The Representation of the People (Second Amendment) Bill, 1965.
- (3) The Warehousing Corporation (Supplementary) Bill, 1965.

# (ix) Bills returned by Rajya Sabha with amendments and amendments agreed to:

- (1) The Gold (Control) Bill, 1965.
- (2) The Representation of the People (Second Amendment) Bill, 1965.
- (3) The Warehousing Corporations (Supplementary) Bill, 1965.

The Bill was introduced in Lok Sabha as "The Companies (Second Amendment) Bill, 1964" and the Short Title was changed when passed by Lok Sabha.

## (x) Bills passed by Houses of Parliament and assented to by the President laid on the Table:

- (1) The Finance Bill. 1965.
- (2) The Appropriation (No. 2) Bill, 1965.
- (3) The Kerala Appropriation (No. 2) Bill, 1965.
- (4) The Armed Forces (Special Powers) Continuance Bill, 1965.
- (5) The Kerala State Legislature (Delegation of Powers) Bill. 1965.
- (6) The Representation of the People (Amendment) Bill, 1965.
- (7) The Finance (No. 2) Bill, 1965.
- (8) The Press and Registration of Books (Amendment) Bill, 1965.
- (9) The Representation of People (Second Amendment) Bill, 1965.
- (10) The Gold (Control) Bill, 1965.
- (11) The Warehousing Corporations (Supplementary) Bill, 1965.

#### (xi) Bill-Debate postponed :

The Seeds Bill, 1964, as passed by Rajya Sabha.

#### B. PRIVATE MEMBERS' BILLS

#### (i) Introduced:

- (1) The Code of Criminal Procedure (Amendment) Bill, 1965 (Amendment of sections 127, 128 and 129) by Shri Vishwa Nath Pandey.
- (2) The Constitution (Amendment) Bill, 1965 (Amendment of article 134) by Shri Vishwa Nath Pandey.
- (3) The Constitution (Amendment) Bill, 1965 (Omission of article 314) by Shri Vishwa Nath Pandey.
- (4) The Prevention of Corruption (Amendment) Bill, 1965 (Omission of section 6) by Shri Vishwa Nath Pandey.
- (5) The Code of Criminal Procedure (Amendment) Bill, 1965 (Amendment of section 252) by Shri Sinhasan Singh.
- (6) The All-India Services (Amendment) Bill, 1965 (Insertion of new section 3A) by Shri C. K. Bhattacharyya.
- (7) The Constitution (Amendment) Bill, 1965 (Amendment of articles 117 and 207) by Shri Yashpal Singh.
- (8) The Representation of the People (Amendment) Bill, 1965 (Amendment of section 77) by Shri Yashpal Singh.

#### (ii) Bill circulated for eliciting opinion thereon :

The Sikh Gurdwaras Bill, 1964 by Sardar Amar Singh Salgal.

#### (iii) Bills negatived:

- (1) The Delhi Rent Control (Amendment) Bill, 1963 (Amendment) of section 14) by Shri Nihar Ranjan Laskar.
- (2) The Motor Vehicles (Amendment) Bill, 1965 (Amendment of section 24) by Shri Yashpal Singh.

### (iv) Bill withdrawn:

The Legislative Councils (Composition) Bill, 1962 by Shri Shree Narayan Das.

## (v) Bill under consideration:

The Constitution (Amendment) Bill, 1964 (Amendment of articles 1, 2, 3, 4 etc.) by Shri Prakash Vir Shastri.

#### 4. CALLING ATTENTION - STATEMENTS MADE/ LAID REGARDING NOTICES UNDER RULE 197

S1. N	o. Subject	Name of Member :.	Name of Minister  Date of statement
1	.2	3	4
1.	Reported threat of registration by the Doctors of the Central Government Health Scheme.	Shri Madhu Limaye	Shri P. S. Naskar 18-8-65
2.	Reported closure notices by about 150 cashewnut factories in Kerala on account of Reserve Bank directions requiring deposit of 25 per cent of the import price.	Sardar Kapur Singh	Shri T. T. Krishnama- chari 19-8- 65
3.	Master Tara Singh's threatened agitation for Punjabi Suba and the Prime Minister's meeting with Sant Fateh Singh.	Shri Surendra Pal Singh	Shri Gulzarilal  Nanda  23-8-65  & 6-9-65

1 3 4 4. Reported explosion in "a petrol Shri Hukam Dr. Ram Subhag Singh wagon near Raniganj railway Chand Kachwai 24-8-65 station resulting in the death of two persons and injuries to about 330 persons. Shri Ramachandra Shri A.M. Thomas 5. Reported explosion in the High Explosives Factory at Kirkee Vithal Bade 25-8-65 on the 21st August, 1965, resulting in the death of 10 persons and injuries to others. 6. An unidentified aircraft flying Shri Hem Barua Shri Raj Bahadur/ over the West Coast of Mahara-Shri Gulzarilal Nanda shtra on the 16th August, 1965. 27-8-65/31-8-65 7. Shri Gulzarilal Nanda/ Police firing on people demons-Shri S. M. trating for food shortage in Banerjee Shri C. Subramaniam Imphal resulting in reported 31-8-65 deaths of 7 persons and injuries to others. 8. Attack by Indonesians on the Shri Madhu Sardar Swaran Singh Indian Embassy in Jakarta on Limaye 10-9-65 the 9th September, 1965. Sardar Swaran Singh - 9. Reported attack by an Indo-Shri P. C. nesian crowd on the Air-India 15-9-65 Borooah Office at Jakarta on the 13th September, 1965. Shri Satya Narayan 10 Alleged refusal by telegraph Sardar Kapur authorities at Durgapur to Singh Sinha 21-9-65 accept on the 3rd September, 1965, telegrams from the Sikh employees of Refining and Allied Machinery Corporation, Durgapur, addressed to the Central Government and nondelivery of telegrams sent by them to Akali Members of Parliament at Delhi.

1 2 3 Reported seizure of Indian Consulate Shri Hukam Chand Shri Dinesh Singh 11. in Sumatra and property of Indians Kachwai 22-9-65 in Java and the confiscation of property of Indians in Indonesia. 12. Bombing on the 22nd September, Shri S. M. Shri Y.B. Chavan 1965 on civilian population in Banerjee 23-9-65 Amritsar by Pakistani planes after the announcement of cease-fire. 5. DIVISIONS No. of Divisions held ... 24 ٥. FINANCIAL BUSINESS: A, RAILWAY BUDGET (i) Demands for Supplementary Grants (Railways) Presented Discussed Subject on on Voted on Demands for Supplementary Grants 31-8-65 13-9-65 14-9-65 in respect of Budget (Railways) for 14-9-65 1965-66. (ii) Demands for Excess Grants (Railways) Discussed Presented Voted on Subject OΠ on 13-9-65 13-9-65 Demands for Excess Grants in respect 23-4-65

of the Budget (Railways) for 1962-63

#### B. GENERAL BUDGET

# (i) Demands for Supplementary Grants (General)

Subject	Presented on	Discussed on	Voted on
Demands for Supplementary Grants in respect of the Budget (General) for 1965-66.	18-8-65	13-9-65	13-9-65
101 1900-00.		.4.	

# (ii) Demands for Excess Grants (General)

	Presented	Discussed	Voted &
	on	on	on
Demands for Excess Grants in respect of the Budget (General) for 1962-63.	2 <b>9. 4.</b> 65	13-9-65	13-9-65

# C. BUDGET IN RESPECT OF STATE OF KERALA

# \*(i) Demands for Supplementary Grants (Kerala)

	Presented	Discussed	Voted or
Subject	оп	on	
Demands for Supplementary Grants	24-8-65	10-9-65	13-9-65
n respect of the Budget (Kerala) for 1965-66.		13-9-65	
(ii) Demands for Excess (	Grants (Kerala	)	
Demands for Excess Grants in	24-8-65	10-9-65	13-9-65
respect of the Budget (Kerala)		13-9-65	
for 1961-62.			

<sup>\*(</sup>i) and (ii) discussed together.

# 7. HALF-AN-HOUR DISCUSSIONS UNDER RULE 55 :

	Subject	Name of Member	Date
1.	Central take over of State Projects.	Shri M. S. Murti	30-8-65
2.	Luxury Hotels in India	Shrimati Tarkeshwari Sinha	1 <b>4-9-</b> 65
3.	Bird & Co.	Shri Surendranath Dwivedy	16-9-65
4.	Jewellery deposited with Indian Embassy in Rangoon.	Shri Hari Vishnu Kamath	20-9-65
5.	Rise in prices of essential com- modities.	Shri Hukam Chand Kachwai	21- <b>9</b> -65
6.	Circular railway in Calcutta	Shri Indrajit Gupta	23-9-65

# 8. DISCUSSION ON MATTERS OF URGENT PUBLIC IMPORTANCE UNDER RULE 193

they are former to be substituted.		
		Date of
Subject	Name of Member	Discussion

in the House on the Resolution
passed by U. N. Security Council
calling for a cease-fire between
India and Pakistan.

24-9-65

Discussed together with Private Member's Resolution by Shri Bhagwat Jha Azad re: quitting the Commonwealth.

# 9. MEMBERS:

# (i) Oath or Affirmation

		` '			
S1. No.	Name	Constituenc	y State	Language of Oath/ Affirma- tion,	which
1. Shr Redo	i R. Surender iy	Mahbubaba	d Andhra Pradesh	6	1 <b>6-8-</b> 65
2. Shri Rede	H.C. Linga ly	Chikballapu	r Mysore	English (Oath)	<b>16-</b> 8-65
	mati Vimalabai jabrao Deshmukh	Amravatí	Maha- rashtra	Hindi (Oath)	<b>16-8-6</b> 5
4. Shri Mar	Mali iyappa	Tumkur	Mysore	English (Oath)	16-8-65 \
		(ii) Withd	lrawa1		
	Name of M	ember		Date on whi	ich asked by withdraw
	Shri Madhu Lima	ı ye		17th Au	gust, 1965
		(iii) Suspe	nsion '		
S1. No.	Name of Me	ember f	Date of suspension from the service of the House	Period for which suspended	Remarks
	Shri Mani Ram	Bagri 1	L6-8-65	One week	The motion for suspen- sion was moved by Shri Asoke

# (iv) Resignation

Name	State	Consti- tuency.	Date of resigna- tion	Date of announce- ment in the House
Shri Nityanand Kanungo	Orissa	Cuttack	31-7-65 (Afternoon)	16-8-65

# (v) Leave Granted

S1. No.	Name of Member	Period for which leave granted
1	2	3
1.	Shri Madala Narayana Swamy	16-8-65 to 24-9-65
2.	Shri Dasaratha Deb	16-8-65 to 24-9-65
3.	Shri Kolla Venkaiah	17-4-65 to 11-5-65 and 16-8-65 to 18-9-65
4.	Shri Biren Dutta	1-4-65 to 11-5-65
5.	Shri Ananda Nambiar	17-4-65 to 11-5-65
6.	Dr. G.S. Melkote	27-4-65 to 11-5-65
7.	Maharani Gayatri Devi of Jaipur	16-8-65 to 18-9-65
8.	Shri F.P. Gaekwad	16-8-65 to 16-9-65
9.	Shri Ghyasuddin Ahmed	16-8-65 to 31-8:65
10.	Shri Laxmi Das	16-8-65 to 24-9-65
11.	Shri N. T. Das	16-8-65 to 3 - 5-65
l2.	Dr. Saradish Roy	16-8-65 to 24-9-65

1	2	3
13.	Shri Bholaram Paradhi	19-8-65 to 8-9-65
14.	Shri V. Govindasamy Naidu	16-8-65 to 24-9-65
15.	Shri P.S. Nataraja Pillai	23-8-65 to 24-9-65
16,	Shri C.K. Bhattacharyya	30 <sub>7</sub> 8-65 to 14-9-65
17.	Shri N. C. Chatterjee	23-8-65 to 24-9-65

# 10. MOTIONS :

# (i) Motion for No-confidence

Brief Subject	Under rule	Member	Date on which leave of the House was as- ked for	Whether leave was granted by the House	of dis- cus-	Decision of the House
No-confidence in the Council of Ministers.	198	Shri M.R. Masani	16-8-65	Leave gran- ted		

# (ii) Motions

Brief Subject	Under rule	Membèr	Date of discus-	Decision of the House
1	2	3	4	5
I. Indo-Pakistan Agreement re- lating to Gujara		Shri Lal Bahadur Shastri	16-8-65 17-8-65 18-8-65	Substitute motion moved by
West Pakistan				Shri Ghanshyamlal
exporder.				Oza adopted.

	1	2	3	4	5
2.	Statement made by the Deputy Minister of Education re: agitation by teachers to press their demands.	191	Shri Prakash Vir Shastri	2.9.65	Adopted
3.	Statement on oil policy by the Minister of Petro- leum and Chemicals.	191	Shri S. M. Banerjee	9. 9. 65 15-9-65	<b>I</b>
4.	Statement of the Minister of Petroleum and Chemicals regarding supply and production of chemical fertilizers.	191	Shri P. Venka- tasubbaiah.	22-9-65	Discus- sion not concluded

# 11. OBITUARY REFERENCES :

S1. No.	Name and particulars of Membership	Date of death	Date on which reference made
1.	Shri Mohanlal Saksena, Member of the Central Legislative Assembly, the Constituent Assembly of India, the Provisional Parliament and First Lok Sabha and the Minister of Rehabilitation during the years 1948 to 1950.	16-5-65	16-8-65
2.	Shri Duni Chand, Member of the Central Legislative Assembly.	21-6-65	16-8-65
3.	Shri Venkatesh Narayan Tiwary, Member of the Constituent Assembly of India and the First Lok Sabha.	21-6-65	16-8-65
4.	Shri T.B. Vittal Rao, Member of the First and Second Lok Sabha.	25-6-65	16-8-65
5.	Shri B. Pocker Sahib, Member of the Constituent Assembly of India and First and the Second Lok Sabha.	29-7-65	16-8-65

S1. No.	Name and particulars of Membership	Date of death	Date on which reference made
6.	Shri Shamrao Vishnu Parulekar, Member of the Second Lok Sabha.	3-8-65	16-8-65
7.	Shri Balvantray Mehta, Chief Minister of Gujarat and Member of the Constituent Assembly of India, First and the Second Lok Sabha.	19-9-65	20-9-65

# 12. QUESTIONS OF PRIVILEGE:

S1.		Name of Member	Date o which motion moved, discus- sed,	the House
1.	Aspersion on Public Accounts Committee in an article in "The Bharat Jyoti", Bombay	Mentioned by H,S.	16-8-65	In view of the apology tendered by the Editor the House closed the matter.
2.	Comments on Public Accounts Committee's Report by Director of Publicity, Khadi and Village Industries Commission in articles pub- lished in certain papers		16-8-65	In view of the apology tendered by Chief Executive Officer of the Khadi and Village Industries Commission, the House closed the matter.

S1. No.	Brief Subject	Name of Member		rhich Decision of oved/ the House
3.	Alleged seizure of forms of a petition addressed to Lok Sabha from a person arrested by Police at Indore.	Shri Homi F. Daji	24-8-65 27-8-65	Matter was referred to Committee of Privileges who in their 3rd Report presented on 20-9-65 held that no breach of privilege was involved and recommended that no further action be taken by the House.
4.	Examination of Secretary, Lok Sabha and produc- tion of certain documents before a Commission.		1-9-65	Motion for adoption of 2nd Report of Committee of Privileges adopted.

# PAPERS LAID ON THE TABLE :

By Government

541

By Private Members ...

Nil

# 14. PETITIONS :

Presented by Member . . . . 1

# 15. QUESTIONS ANSWERED

(i)	Starred		 826
(11)	Unstarred		 2814
(iii)	Short Notice	•••	 11

# 16. RESOLUTIONS :

#### (i) Statutory Resolutions

	Subject	Article of Constitution	Member	Date of discus-	Decision of the House
•1.	Disapproval of the Aligarh Muslim Uni- versity (Amendment) Ordinance, 1965 (No. 2 of 1965).	123	Shri Yashpal Singh	27-8-65 1-9-65 2-9-65	Ü
**2.	Disapproval of the Payment of Bonus Ordinance, 1965 (No. 3 of 1965).	123	Shri M. R. ∛Masani	6-9-65 7-9- <b>6</b> 5	

### (ii) Private Members' Resolutions

Subject	Member	Date of discussion	Decision of the House
. Ceiling on urban property.	Shri P. R. Chakraverti	7-5-65 27-8-65	Negatived

<sup>\*</sup> Joint discussion took place on the Resolution and motion for consideration of the Aligarh Muslim University (Amendment) Bill, 1965.

Joint discussion took place on the Resolution and motion for consideration of the Payment of Bonus Bill, 1965.

		Subject	Member	Date of discussion	Decision of the House
	2.	Development of famine areas.	£Shri P. Venkata- subbaiah	10-9-65	Withdrawn by leave of the House.
££	3.	Quitting the Common- wealth.	Shri Bhagwat Jha Azad	24-9-65	Discussion not concluded.

# 17. STATEMENTS BY MINISTERS

S1. No.	Subject	Name of Minister	Date
(1)	(2)	(3)	(4) <b>(4)</b>
1.	Situation on the cease-fire line in Jammu and Kashmir and along Indo-Pakistan borders,	Shri Y.B. Chavan	16-8-1965
2.	Oil policy	Shri Humayun Kabir	-do-
3.	Accident in Dhori Colliery in Hazaribagh District, Bihar, on 28-5-1965.	Shri D. Sanjivayya	-do-
4.	Railway accidents	Dr. Ram Subhag Singh	-do-
5.	Status of preparatory work on the Fourth Five Year Plan.	Shri Bali Ram Bhagat	17-8-1965
6.	Government business for the week commencing the 23rd August, 1965.	Shri Satya Narayan Sinha	19-8-1965

<sup>£</sup> Moved on behalf of Shri M. Matcharju.

<sup>££</sup> Discussed together with discussion under rule 193 raised by Shri Peter Alvares re: Resolution passed by U.N. Security Council calling for a cease-fire between India and Pakistan.

(1)	(2)	(3)	(4)
7.	Economic situation (presenta- tion of supplementary Budget)	Shri T.T. Krishna- machari.	19-8-1965
8.	Additional Government business for the current week.	Shri Satya Narayan Sinha,	23-8-1965
9.	Situation in Jammu and Kashmir,	Shri Y.B. Chavan	-do-
10.	Situation in Jammu and Kashmir.	Shri Y.B. Chavan	25-8-1965
11.	Supply and production of chemica fertilizers.	l Shri Humayun Kabir	27-8-1965
12.	Government business for the week commencing the 30th August, 1965.	Shri Satya Narayan Sinha.	-do-
13.	· Situation in Jammu and Kashmir.	Shri Y.B. Chavan	30-8-1965
14.	Clarifying a statement made by the Minister of Labour and Employment on the 14th April, 1965, while replying to the discussion on the Demands for Grants relating to the Ministry of Labour and Employment.	Shri D. Sanjivayya	1-9-1965
15.	Attack by regular Pakistan forces in the Chhamb sector of Jammu and Kashmir.	Shri Y.B. Chavan	2-9-1965
16.	Grounding of caravelles by the Indian Airlines Corporation.	Shri Raj Bahadur	2-9-1965
17.	Government business for the week commencing the 6th September, 1965.	Shri Satya Narayan Sinha	3-9-1965
18.	Situation in Jammu and Kashmir and Punjab borders.	Shri Y.B. Chavan	6-9-1965

(1)	(2)	(3)	(4)
19.	Demand of Punjabi Suba	Shri Gulzarilal Nanda.	6-9-1965
20.	Latest situation on Indo- Pakistan borders.	Shri Mahavir Tyagi	7-9-1965
21.	Latest situation on Indo- Pakistan borders.	Shri Y.B. Chavan	8-9-1965
22.	Latest situation on Indo- Pakistan borders.	Shri Y.B. Chavan	10-9-1965
23.	Government business for the week commencing the 13th September, 1965.	Shri Satya Narayan Sinha	10-9-1965
24.	Latest situation on Indo- Pakistan borders.	Shri A.M. Thomas	14-9-1965
25.	Visit of the U.N. Secretary- General to India and the discussion held with the Prime Minister in connection with the Indo-Pakistan conflict.	Shri Lal Bahadur Shastri.	16-9-1965
26.	Government business for the week commencing the 20th September, 1965.	Shri Satya Narayan Sinha,	17-9-1965
) <sup>27</sup> .	Chinese ultimatum to India to dismantle military installations along the Sikkim-Tibet border.	Shri Lal Bahadur Shastri.	17-9-1965
28.	Latest Chinese note given by the Ministry of Foreign Affairs, Peking, to the Embassy of India in China, on the 19th September, 1965, in connec- tion with the Chinese ultimatum to India to dismantle military	Shri Lal Bahadur Shastri.	20-9-1965

(1)	(2)	(3)	(4)
	installations along the Sikkim-Tibet border.		
29.	Current conflict between India and Pakistan and the situation on India-China borders.	Shri Lal Bahadur Shastri	22-9-1965
30.	Demanda for Punjabi Suba	Shri Gulzarilal Nanda	23-9-1965
18.	ANNOUNCEMENT BY SP	EAKER :	
	Subject	Date	